## National Company Law Tribunal Allahabad Bench

CPNO. 19/NO / 2007

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.10.2017

NAME OF THE COMPANY: Ram Babu VIS Target Const swetten Pra Ltd

SECTION OF THE COMPANIES ACT: 397/398

SI. NO		Designation	Representation	Signature
<u>1.</u>	Dr. Pawan jaiswal Nidhi Singh	PCMA	Pet	
2.		Adv.	Pet	Nenels
	Vimal Tripathi	Ddv.	Pet	14
	KA114 BA134	Pet real ome	het.	Remkale
	B.K. Dwind.	P 65	Res No 3	How wed

## CP NO.19/ND/2007

Dr. Pawan Jaiswal, PCMA for the petitioner company. Sh. B.K. Dwivedi, PCS for the respondent no.3.

Other respondents are already exparte. In the present matter, a report from the office of the ROC, is filed. A copy thereof is provided to the petitioner counsel/representative to offer their comments/objection, if any, to this report. Hence, the case is fixed for argument on 7<sup>th</sup> November, 2017.

Dated:09.10.2017

H.P. Chaturvedi, Member (Judicial)

Typed by: Kavya Prakash